



Recovery Division
Southern Regional Office

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**SECURITIES AND EXCHANGE BOARD OF INDIA
SOUTHERN REGIONAL OFFICE**

Completion of Recovery Certificate No 4723 of 2022 dated May 04, 2022 issued against Veera Kumar Das Surapanani (PAN: ARBPS2729J) in the matter of Venus Power Ventures (India) Ltd

Recovery Certificate No. 4723 of 2022 dated May 04, 2022 issued against Veera Kumar Das Surapanani (PAN: ARBPS2729J) for a sum of Rs. 2,15,000/- (Rupees Two Lakh Fifteen Thousand Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of Penalty imposed by the Adjudicating Officer vide Order No. Order/GR/PU/2021-22/14196 dated 12.11.2021 in the matter of Venus Power Ventures (India) Ltd.

In view of the payment of the amount Rs. 2,71,000/- (Rupees Two Lakh Seventy One Thousand only) due under the Recovery Certificate, the said Recovery Certificate No. 4723 of 2022 is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 of the Income-Tax Act, 1961.

Date: September 30, 2026
Place: Chennai

Recovery Officer



सलमानु के के
SALMANU K K
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड, चेन्नई
Securities and Exchange Board of India, Chennai

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प्रधान कार्यालय: सेबी भवन, 'जी' ब्लॉक, बांद्रा - कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051. Head Office: SEBI Bhavan, "G" Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051